

OA 135/90

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C.P. (Civil) 14/90

Serial No. of Order	Date of Order	Order with Signature
8	18.12.90	<p>C.P.No.14/90 and C.P.20/90 both the cases fixed for admission today. Judgement in O.A.135/90 and O.A.146/90 have been delivered today. Hence Mr.Dora did not press the C.P. which are disposed of accordingly. Mr.Pal was present in Court.</p> <p style="text-align: right;">L.R.</p> <p style="text-align: right;">Vice-Chairman</p> <p style="text-align: right;">K.M.</p> <p style="text-align: right;">Vice-Chairman</p>